

1015 on the 1st September, 1959 and state the further progress made in the production of a full-length film on Mahatma Gandhi?

The Minister of Information and Broadcasting (Dr. Keskar): The available material has been sorted out and arranged in chronological order. After this has been scrutinised, production work will be taken up.

Portuguese Case in the International Court

- *910. { Shri D. C. Sharma:
Shri Shree Narayan Das:
Shri S. M. Banerjee:
Shri Hem Barua:
Shri Bibhuti Mishra:
Shri Hem Raj:
Shri Tangamani:
Shri Aurobindo Ghosal:
Shri Halder:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 291 on the 11th August, 1959 and state the latest position with regard to the Portuguese complaint to the International Court regarding Nagar-Haveli and Dadra?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): The oral hearings which began at The Hague on the 21st September this year concluded on the 9th November. The Court's Judgment is now awaited.

Jammu and Kashmir Property in West Pakistan

- *911. { Shri A. M. Tariq:
Dr. Ram Subhag Singh:
Shri Prakash Vir Shastri:
Shrimati Mafida Ahmed:
Shri S. A. Mehdi:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Government of Pakistan have decided to auction the immovable properties of the Jammu and Kashmir State situated in West Pakistan; and

(b) if so, what steps have been taken by Government in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). The subject is dealt with in a letter dated November 12, 1959 addressed by India's Permanent Representative in the U.N. to the President of the Security Council, copy of which is laid on the Table of the House. [See Appendix III, annexure No. 32].

This letter was circulated to members of the Security Council and issued as a Security Council document.

Bhopal Capital Project

*912. Shri Vidya Charan Shukla: Will the Minister of Planning be pleased to state the result of Government's consideration of the question of outlay for the Bhopal Capital Project for which a Committee was appointed by Government in December, 1958?

The Deputy Minister of Planning (Shri S. N. Mishra): The report of the Working Group has been received recently and is under consideration.

हिन्दी फिल्म

*२१३. श्री भक्त दर्शन : क्या सूचना और प्रसारण मंत्री १६ नवम्बर, १९५९ के तारांकित प्रश्न संख्या १४६ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) उन्होंने केन्द्रीय फिल्म सेंसर (विवाचन) बोर्ड के सभापति और सदस्यों से बातचीत के समय हिन्दी की फिल्मों के किन दोषों और कमियों की ओर उनका ध्यान आकषिप्त किया था; और

(ख) उन के मुद्दाओं के अनुसार केन्द्रीय फिल्म सेंसर (विवाचन) बोर्ड वा क्या कार्यवाही करने का विचार है ?

सूचना और प्रसारण मंत्री (डा० केशवर्कर) : (क) और (ख). ग्राम तौर से उन खराबियों और आपत्तिजनक बातों को जो फिल्मों में पाई